

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP/75/241/AMR/2020		241	Palle Raghunatha Reddy Vs Global Horticulture Pvt Ltd & 38 others

**ORDER**

**Present:** Mr. M. Parameswara Reddy, Ld. Counsel for the Petitioner.

Ld. Authorized Representative, PCS Ms. Devangi appears on behalf of Mr. Y. Suryanarayana, the arguing Counsel for R1 and R2 and states that the Ld. arguing Counsel is appearing before the Hon'ble NCLAT, therefore unable to appear before this Tribunal, today. Seeks short adjournment.

Pleadings are complete. However, in consideration of the submissions of Ld. Authorized Representative for R1 and R2 matter adjourned to 06.09.2024.

Sd/-

**SATYA RANJAN PRASAD  
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL  
MEMBER (JUDICIAL)**